

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 170 of 2019

IN THE MATTER OF:

PROQ Venture Advisors Pvt. Ltd.
Versus

...Appellant

ROC Mumbai & Anr.

...Respondents

Present :

For Appellant: None

ORDER

10.07.2019 On 3rd July, 2019, nobody appeared on behalf of the Appellant, therefore, the case was adjourned for today. Today also, in spite of repeated calls, nobody appears on behalf of the Appellant.

The appeal is dismissed for non-prosecution.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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